

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/869/2021**

This the 05th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Farooq Ahmad Ganai, S/o Mehda Ganai, R/o Arigam Tehsil Khan-sahib, District Budgam, Age: 35 years.

.....Applicant

(Advocate:- Mr. M I Dar)

**Versus**

1. State of J&K through Commr/Secretary to Govt. Health & Medical Education Department, Civil Sectt. Srinagar/Jammu and 5 ors.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant submits that the matter has become infructuous.

2. Accordingly, the T.A. is dismissed for having become infructuous.

**(ANAND MATHUR)  
MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)  
MEMBER (J)**